

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 117
(To be answered on the 20th July 2023)**

AIRPORT IN DAHOD

117. SHRI JASWANT SINGH BHABHOR

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether Government has received any proposal from the State Government of Gujarat for approval of Airport in the Dahod district, if so, the details thereof;
- (b) whether File for approval of the Airport is pending with the Union Government, if so, the details thereof; and
- (c) the time by which construction of Airport in Dahod is likely to be started?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the policy, if any developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted for construction of airport and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval.

Government of India (GoI) has not received any proposal for 'Site Clearance' under Greenfield Airports Policy from State Government of Gujarat (GoG) or any Airport Developer for construction of a Greenfield Airport at Dahod, Gujarat.
